



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,21st July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	WP(C)/4683/2022 B/O	MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR I HASSAN	SC, HIGHER EDU SC, U G C
36	WP(C)/4691/2022 B/O	COLLEGE OF TEACHER EDUCATION AND ANR Versus NATIONAL COUNCIL FOR TEACHER EDUCATION AND 6 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	SC, HIGHER EDU SC, N C T E
ORDERS				
37	WP(C)/4624/2021 B/O	FAYZAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MR A ALI (r-7) MR. S ISLAM (r-7)

LEAVE NOTE OF ADVOCATES FOR 21/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
10)	DR. N DEKA	19-07-2022	To	28-07-2022
11)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022

15)	MR H Dey	20-07-2022	To	19-08-2022
16)	MR. A AHMED	21-07-2022	To	22-07-2022
17)	MS. D GHOSH	21-07-2022	To	22-07-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
46 WP(C)/4655/2022	NAK RAJU NO.1 Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR A DASGUPTA MS B DAS	SC, GMC
47 WP(C)/4667/2022	GITASHREE BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, HEALTH
48 WP(C)/4668/2022	TAIYABUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR M H AHMED	GA, ASSAM SC, REVENUE
49 WP(C)/4669/2022	DILIP PATHAK @ DILIP KUMAR PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MS B DEVI	SC, AG SC, IRRIGATION
50 WP(C)/4672/2022	JAYANTA PEGU AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	GA, ASSAM
51 WP(C)/4673/2022	PHADOR KHAKHLARY Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
52 WP(C)/4675/2022	SARAT CH. DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, P AND R.D. SC, AG SC, FINANCE
53 WP(C)/4677/2022	AMIYA KUMAR ROY Versus THE CHAIRMAN, APGCL (ASSAM POWER GENERATION CORPN. LTD.) AND 4 ORS.	MS. S B CHOUDHURY MR A N AHMED	SR. SC, APGCL
54 WP(C)/4680/2022	IRLA 5774 DR. SNIGDHA CHETIA Versus THE UNION OF INDIA AND 3 ORS	MRS. B GOGOI MR. J PATOWARY MR G CHAMUAH	ASSTT.S.G.I.
55 WP(C)/4682/2022	PURABI RAJBONGSHI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR D S DEKA MR B S DEKA	GA, ASSAM

ADMISSION

56 WP(C)/2393/2022
FIXED

ZAHIDA SULTANA @ PARVIN SULTANA
Versus
THE STATE OF ASSAM AND 5 ORS

MR H SARMA
MR M RANA
A SARKAR

MRS. U BARUAH (r-6)
GA, ASSAM
MR. A SARMA
SC, AG
MR S KHOUND (r-6)
MR D J MEDHI (r-6)
SC, HEALTH

HEARING

57 WP(C)/4573/2014
PART-HEARD, FIXED

NAZIMUDDIN BARBHUIYA and 2 ORS,
Versus
THE STATE OF ASSAM and 12 ORS,

MR.N H MAZARBHUYAN
MR.N ISLAM
MR. S B LASKAR
MR.K MIRA
MS.L WAJEEDA
MR. H A LASKAR
MS N KALITA
MS D DUTTA

SC, SOCIAL WELFARE

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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16)	MR. A AHMED	21-07-2022	To	22-07-2022
17)	MS. D GHOSH	21-07-2022	To	22-07-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS**

**ITEM NOS. 29 TO 38 WILL BE TAKEN UP AT
2:00 P.M. AND AFTER COMPLETION OF THE
SAID MATTERS, REST OF THE MATTERS, IF
ANY, WILL BE TAKEN UP, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
28	Crl.Pet./685/2022 B/O	YUMTO BUI Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
<u>ADMISSION</u>				
29	WP(C)/4506/2018 P/H, FIXED.	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM MR. R BARUAH, S.C., A.G. (A AND E), ASSAM MR. A ROY (R-2 TO 6)
30	WITH WP(C)/4925/2018	NIRANJAN MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR A M MAZUMDAR DR. B AHMED SC, AG MR. R A CHOUDHURY MR. R A CHOUDHURY MR. R A CHOUDHURY MR A CHOUDHURY MR. T A CHOUDHURY	DR. B AHMED GA, ASSAM MR G BAISHYA, S.C., A.G. (A & E) MR. R K TALUKDAR (R-5) MR R BARUAH (S.C. A.G) SC, FINANCE
31	WITH WP(C)/4996/2018	PURNA KANTA DUTTA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) SC, AG MR. A ROY MR R BARUAH SC, FINANCE

32	WITH WP(C)/5123/2018	GUBIN HANDIQUE AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
33	WITH WP(C)/5997/2018	PRADEEP KUMAR KAUNDA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. A M MAZUMDER MR. T A CHOUDHURY	GA, ASSAM MR. M. NATH (SC, P & R.D.) SC, A.G. MR G. BAISYA (S.C. A.G. (A&E)) SC, FINANCE
34	WITH WP(C)/7197/2018	UTTAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR A M MAZUMDAR DR. B AHMED MR. A CHOUDHURY MR. R A CHOUDHURY MS L BORDOLOI MR. T A CHOUDHURY	MR. M NATH (SC, P&RD DEPT., R-1,2,7) MR G BAISHYA(SC, AG, R- 5) MR. S S ROY (GA, ASSAM, R-4,6) MR P NAYAK (SC, FINANCE, R-3) MR. R. BARUAH (SC, A.G.)
35	WITH WP(C)/3038/2020	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
36	WITH WP(C)/4577/2020	MONSUR HAQUE SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
37	WITH WP(C)/2995/2021	KURBAN ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. U HAZARIKA MS. C DEKA	SC, PNRD GA, ASSAM
38	WITH WP(C)/3667/2021	SYED ASHRAF UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	MR. J K GOSWAMI (ADDL. SR. GOVT. ADV.) MR. A ROY (SC, P&RD) MR P NAYAK (SC, FINANCE) SC, PENSION
<u>BAIL HEARING (BA)</u>				
39	Bail Appln./1499/2022 FIXED	MD. USMAN ALI Versus THE STATE OF ASSAM	MR. S Y AHMED MR. A DAS	PP, ASSAM
40	Bail Appln./1518/2022 FIXED	MD. SABED ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
41	Bail Appln./1592/2022 FIXED	AKARAMAUL ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR K THAKUR B ALI SK MR. D MEDHI	PP, ASSAM
42	Bail Appln./1607/2022 FIXED	RABINDRA BORO Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MR. A K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
52	Bail Appln./1713/2022 B/O	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. M K DAS MS R BORUAH MOMI KALITA	PP, ASSAM
53	Bail Appln./1714/2022 B/O	MD. MUNNA SODIAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MS S PATAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
54	Bail Appln./1118/2022 FIXED.	HORENDRA DEKA Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
55	Bail Appln./1466/2022 FIXED	BORSHAHSRI BURAGOHAİN @ NANG BORSHASRI BURAGOHAİN Versus THE STATE OF ASSAM	MR. A DIHINGIA	PP, ASSAM
56	Bail Appln./1530/2022 FIXED.	MUSSTT MAHMUDA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. M K DAS MS R BORUAH MOMI KALITA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
22	WP(C)/5764/2017 FIXED	M/S. GARGO MOTORS and ANR. Versus THE STATE OF ASSAM and ANR.	MR.S K ROY MR.S DUTTA MS. I DAS	GA, ASSAM SC, TRANSPORT
23	WP(C)/2723/2022 FIXED	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MR P DOLEY	ASSTT.S.G.I.
24	WITH WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	WITH I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.

WITH
I.A.(Civil)/2000/2021
in WP(C)/3665/2017

CMJ UNIVERSITY and 3 ORS
Versus
THE UNION OF INDIA and 3 ORS

MR. B D KONWAR SR. ADV.
MRS J M KONWAR
MR. R DAS
MR. R KALITA
MR. R SALOI
MR. J. SINGH

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
54	Crl.Pet./316/2022 FIXED	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM
55	WITH Crl.Pet./112/2022	YOUDHISTRA BHAMA Versus STATE OF ASSAM	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS S SHARMA	MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
10)	DR. N DEKA	19-07-2022	To	28-07-2022
11)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022

16)	MR. A AHMED	21-07-2022	To	22-07-2022
17)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday, 21st July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY

ITEM NO. 3 AND 4 IN THE DAILY CAUSE LIST HAVE BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
20	RSA/22/2009 AT 2:00 P.M.	MD. OMAR ALI SIKDAR Versus MD. AJAHAR ALI and ORS	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	MR.H R A CHOUDHURY MR.R ALI MR.A MATIN MR.R CHOUDHURY
	WITH MC/369/2009 in RSA/22/2009	MD. OMAR ALI SIKDAR. Versus MD. AJAHAR ALI.	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	
21	WP(C)/7325/2016 AT 2:00 P.M.	RABIN CH. SARMA and 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MS.D CHOWDHURY MR.T N SRINIVASAN	SC, FINANCE SC, PERSONNEL DEPT. SC, HIGHER EDUCATION
22	WP(C)/5055/2017 AT 2:00 P.M.	DR. ARUP BHATTACHARJEE Versus THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY , SILCHAR and 2 ORS.	MR. G J SHARMA MR. J L SARKAR MR. S NATH	MR. S P CHOUDHURY(R-1&2) MR. A S DHILLONR- 1and2 ASSTT.S.G.I.
23	WP(C)/6721/2018 CAVT. NO.1046/2018 AT 2:00 P.M.	AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. D K SARMAH MR. P DEKA MS. A TALUKDAR	SC, SEC. EDU. MR. M K CHOUDHURY (R5) MR. M KHAN (R5) GA, ASSAM MR. U K NAIR (R6) MR. K R PATGIRI (R6) MR. J RAHMAN FOR CAVEATOR

24	WITH WP(C)/4733/2018 CAVT. NO. 0654/2018	AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, SEC. EDU. MR. M K CHOUDHURY (R5) MR. M KHAN (R5) MR D CHOUDHURY (R5) MR. U K DAS (R5) MR. U K DAS MS. B D SARMAH (R5) MR. T ALI (R5) KAKALI DEVI (R5) FOR CAVEATOR
25	WITH I.A.(Civil)/3118/2018 in WP(C)/4733/2018 RFA/7/2021 AT 2:00 P.M.	ABDUL KADIR Versus MD. AHEDUL HUSSAIN DIPAK DEKA Versus GANESH DEKA	MR. M K CHOUDHURY MR. M KHAN KAKALI DEVI MR. A SANCHETI	MR. D K SHARMA SC, EDU SC, FINANCE DEPTT. MS. D S NEOG MS S DAS
26	MFA/54/2021 AT 2:00 P.M.	M/S ASSAM ROOFING LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI MR G GOSWAMI SC, RAILWAY
27	WITH MFA/15/2021	M/S DINESH SALES CORPORATION Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) SC, NF RLY
28	WITH MFA/16/2021	M/S HILL CEMENT CO. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MS. B SARMA SC, RAILWAY
29	WITH MFA/18/2021	M/S JIWAN TRADING CO. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS MR. B K DAS SC, RAILWAY
30	WITH MFA/20/2021	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, NF RLY
31	WITH MFA/21/2021	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI SC, RAILWAY
32	WITH MFA/22/2021	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
33	WITH MFA/23/2021	M/S JIWAN TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1,2) SC, RAILWAY
34	WITH MFA/24/2021	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI SC, RAILWAY
35	WITH MFA/25/2021	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
36	WITH MFA/26/2021	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI SC, RAILWAY
37	WITH MFA/28/2021	M/S PURBANCHAL TRADERS Versus THE UNION OF INDIA	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS SC, NF RLY

38	WITH MFA/29/2021	M/S JIWAN TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1,2) SC, RAILWAY
39	WITH MFA/30/2021	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI MR H P GUWALA (R-1) SC, RAILWAY
40	WITH MFA/31/2021	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR H P GUWALA (R-1) SC, RAILWAY
41	WITH MFA/32/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI (RLY. ADV., R2) MR G GOSWAMI (RLY. ADV., R2) SC, RAILWAY
42	WITH MFA/33/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI (RLY. ADV.) SC, RAILWAY
43	WITH MFA/34/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI (RLY. ADV., R2) SC, RAILWAY
44	WITH MFA/35/2021	M/S MEGHA TECHNICAL AND ENGINEER PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI (RLY. ADV., R2) SC, RAILWAY
45	WITH MFA/36/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS MR. C K S BARUAH SC, RAILWAY
46	WITH MFA/37/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS MR G GOSWAMI (R2) SC, RAILWAY
47	WITH MFA/38/2021	M/S MEGHA TECHNICAL AND ENGINEER PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI (RLY. ADV., R2) SC, NF RLY
48	WITH MFA/39/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
49	WITH MFA/40/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI (RLY. ADV.) SC, RAILWAY
50	WITH MFA/41/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) SC, RAILWAY
51	WITH MFA/42/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI (RLY. ADV., R2) SC, RAILWAY

52	WITH MFA/43/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
53	WITH MFA/44/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) SC, RAILWAY
54	WITH MFA/45/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR H P GUWALA (R-1) SC, RAILWAY
55	WITH MFA/46/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR H P GUWALA (R-1) SC, RAILWAY
56	WITH MFA/47/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI MR. K K PARASAR SC, RAILWAY
57	WITH MFA/48/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI SC, RAILWAY
58	WITH MFA/49/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI SC, RAILWAY
59	WITH MFA/50/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) SC, RAILWAY
60	WITH MFA/51/2021	M/S BAJAJ STEEL Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) SC, RAILWAY
61	WITH MFA/52/2021	M/S JAIN BIJAY AND CO. PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R1,2) RAILWAY ADVOCATE) SC, RAILWAY
62	WITH MFA/53/2021	M/S BAJAJ STEEL Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
63	WITH MFA/56/2021	M/S BAJAJ STEEL Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS MR. B SHARMA SC, RAILWAY
64	WITH MFA/57/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	SC, RAILWAY
65	WITH MFA/58/2021	M/S BAJAJ STEEL Versus THE UNION OF INDIA	MR. K P MAHESWARI	MR G GOSWAMI SC, RAILWAY
66	WITH MFA/60/2021	M/S BAJAJ STEEL Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI (RLY. ADV., R1) SC, RAILWAY

67	WITH MFA/61/2021	M/S. JAIN AND JAIN CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R1,2), SC, RAILWAY) SC, RAILWAY
68	WITH MFA/62/2021	M/S P D P STEELS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
69	WITH MFA/64/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI SC, RAILWAY
70	WITH MFA/65/2021	M/S NORTH EAST ROOFING PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI (R2) SC, RAILWAY
71	WITH MFA/66/2021	M/S P D P STEELS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
72	WITH MFA/67/2021	M/S NORTH EAST IODISED SALT PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1,2) SC, RAILWAY
73	WITH MFA/68/2021	M/S P D P STEELS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR G GOSWAMI (RLY. ADV.) SC, RAILWAY
74	WITH MFA/69/2021	M/S RAHUL TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS SC, RAILWAY
75	WITH MFA/70/2021	M/S ANKUR BUSINESS PVT. LTD Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI	MR. B K DAS (R-1)
76	WITH MFA/71/2021	M/S NORTH EAST ROOFING PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) SC, RAILWAY
77	WITH MFA/73/2021	M/S P D P STEELS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (r-1) MR H P GUWALA (r-1) SC, RAILWAY
78	WITH MFA/78/2021	M/S SOMYA PRATHAM UDYOG Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR H P GUWALA (R-1) SC, NF RLY
79	WITH MFA/79/2021	M/S CEMENT INTERNATIONAL LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MR H P GUWALA (R-1) SC, RAILWAY
80	WITH MFA/81/2021	M/S RIDHI SIDHI ENTERPRISES PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MR H P GUWALA (R-1) SC, RAILWAY
81	WITH MFA/82/2021	M/S PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR G GOSWAMI (R2) SC, RAILWAY
82	WITH MFA/94/2021	M/S TOPCEM INDIA Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR H P GUWALA (R-1) SC, NF RLY

83	WITH MFA/103/2021	M/S NORTH EAST ROOFING PVT LTD Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR G GOSWAMI SC, NF RLY
84	WITH MFA/111/2021	M/S P D P STEELS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI (R2) SC, RAILWAY
85	WITH MFA/135/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) SC, NF RLY
86	WITH MFA/140/2021	M/S ANKUR BUSINESS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MR H P GUWALA (R-1) SC, NF RLY
87	WITH MFA/156/2021	M/S P D P STEELS LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI (RLY. ADV., R2) MR H P GUWALA (R-1) SC, NF RLY
88	WITH MFA/160/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR G GOSWAMI (RLY. ADV., R1) SC, NF RLY
89	WITH MFA/167/2021	M/S PURBANCHAL TRADERS Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA SC, NF RLY
90	WITH MFA/176/2021	M/S P D P STEELS LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR G GOSWAMI (RLY. ADV., R2) SC, NF RLY
ADMISSION				
91	FAO/28/2022 CAVT. NO.04402/022, FIXED	KRISHNA KANTA RAJKUMAR Versus M/S CHINMIN FOODS	MS. M BORDOLOI MR. A DAS MR. N I KHAN	MR G N SAHEWALLA FOR CAVEATOR
	WITH I.A.(Civil)/1374/2022 in FAO/28/2022	KRISHNA KANTA RAJKUMAR Versus M/S CHINMIN FOODS	MS. M BORDOLOI MR. A DAS MR. N I KHAN	MR G N SAHEWALLA FOR CAVEATOR
92	MACApp./366/2022 FIXED	DHANJIT DEB CHOUDHURY Versus CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD. AND ANR. A	MR. A BARUAH MR. J P MORE	MR. K K BHATTA
ORDERS				
93	MACApp./539/2019 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD Versus SMTI. JAYA DEKA AND 4 ORS	MR. S K GOSWAMI	MS D D ROY MS. P R BARUAH MS. S.P. BARO
	WITH I.A.(Civil)/3505/2019 in MACApp./539/2019	THE ORIENTAL INSURANCE CO. LTD Versus SMTI. JAYA DEKA AND 4 ORS	MR. S K GOSWAMI	
	WITH I.A.(Civil)/26/2022 in MACApp./539/2019	SMTI. JAYA DEKA AND 2 ORS Versus M/S ORIENTAL INSURANCE CO. LTD	MS D D ROY MS. S.P. BARO MS B BORA	MR. S K GOSWAMI
HEARING				
94	MACApp./350/2016 (AS FIRST ITEM), WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus SMTI BABITA SAHA and 6 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.M BHUYAN(R-1) MR.N D BHUYAN(R-1) MS. M CHOUDHURY MR.A AHMED(R-6) MS C BORAH

95	MACApp./51/2002 WITH LCR, FIXED	UNITED INDIA INSURANCE CO.LTD Versus TILAK DAS and ORS	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS.R KAUR	MS.B CHOUDHURY MRS.F BEGUM MR.S SAHU MR.A HUSSAINR-1and3 MR.A MOBARAQUE(R-1&3) MR.B SINHA
96	MACApp./22/2015 WITH LCR, FIXED	FAKAR UDDIN and 2 ORS, Versus SRI ASHOK DAS and ANR,	MR.B D DAS MR.S ROY MR.M H LASKAR	DR.B AHMEDR-1 MS.N MODI(R-2) MR.A K AZAD(R-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTA(R-2)
97	RSA/74/2020 WITH LCR, FIXED	SMTI ANJALI MAHILI AND 2 ORS Versus SHRI SONORAM MAHILI	MR. D MOZUMDER MR. P BORAH	MR. P SUNDI
STAY MATTERS				
98	CRP/197/2018 WITH LCR, FIXED	ON THE DEATH OF CHHATRAPATI SINGH, HIS LEGAL HEIRS Versus MOHAN HIRA AND 2 ORS	MR. S DUTTA MS I DAS	
99	RSA/346/2017	ON THE DEATH OF CHATRAPATI SINGH HIS LEGAL HEIRS Versus SRI MOHAN HIRA @ DASA and 2 ORS	MR.S DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
10)	DR. N DEKA	19-07-2022	To	28-07-2022
11)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022
16)	MR. A AHMED	21-07-2022	To	22-07-2022
17)	MS. D GHOSH	21-07-2022	To	22-07-2022



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY THE 21st DAY OF JULY, 2022]

[AT 10:30 AM]

BEFORE

**HON'BLE MR. JUSTICE KALYAN RAI SURANA
AND
HON'BLE MR. JUSTICE ROBIN PHUKAN
[COURT NO. 9]**

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASES PERTAINING TO
ITANAGAR BENCH WILL BE DELIVERED BY THEIR LORDSHIPS
AT THE PRINCIPAL SEAT AT 10:30 AM THROUGH REMOTE
VIDEO CONFERENCING]**

**[RESPECTIVE SINGLE BENCHES WILL SIT AFTER RISING
OF THIS BENCH]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/wvt-xjfu-aet>

1	PIL 14(AP)/2021	NGASI MENA Vs THE STATE OF ARUNACHAL PRADESH AND OTHERS	SUNIL MOW EBO MILI CHANYA BANGSIA MADAN MILI REKEN INGO K N MAILING	MARTO KATO DUGMAR KAMDUK GA(AP) SC(LAND MANAGEMENT) ASG
2	CRL.A.(J) 3/2020	SHRI RAM CHETRI Vs THE STATE OF ARUNACHAL PRADESH	SUNIL MOW AMICUS CURIAE	PP OF AP
3	MAT.APP. 1(AP)/2021	SMT AROTY TALOH Vs ARI SUBROTO BARUAH	DAMIN TAGGU S TAYE	TONNING PERTIN UTTAM DEKA CHORPOK MODI A SARING BOMYOM ORI N RAMA MAJI DUI GYATI NEHAL N TANIA M TUNAR

TOTAL - 3
